

आयकर अपीलीय अधिकरण, जयपुर न्यायपीठ, जयपुर
IN THE INCOME TAX APPELLATE TRIBUNAL, JAIPUR BENCHES "B", JAIPUR
श्री संदीप गोसाई, न्यायिक सदस्य एवं श्री राठौड़ कमलेश जयंतभाई, लेखा सदस्य के समक्ष
BEFORE SHRI SANDEEP GOSAIN, JM & SHRI RATHOD KAMLESH JAYANTBHAI, AM

आयकर अपील सं./ ITA No. 43/JP/2021
निर्धारण वर्ष / Assessment Year :2018-19

M/s Ajay Agarwal, C/o-Maharwal & Associates, B-23, 24 City Center, Sansar Chandra Road, Jaipur (Raj)-302001.	बनाम Vs.	CIT(IT), Delhi-1 at Jaipur
स्थायी लेखा सं./ जीआईआर सं./ PAN/GIR No.: ABJPA 3158 R		
अपीलार्थी / Appellant		प्रत्यर्थी / Respondent

निर्धारिती की ओर से / Assessee by : Ms. Suhani Meharwal (CA)
राजस्व की ओर से / Revenue by : Shri Shanjay Dhariwal (CIT-DR)

सुनवाई की तारीख / Date of Hearing : 24/02/2022
उदघोषणा की तारीख / Date of Pronouncement : 24/02/2022

ORDER

PER: SANDEEP GOSAIN, J.M.

This appeal has been filed by the assessee against the order of the Id. CIT(IT), Delhi-1 at Jaipur dated 26/03/2021 for the A.Y. 2018-19.

2. At the time of hearing, the Id. AR appearing on behalf of the assessee had stated at bar that the assessee wants to withdraw the present appeal as the order against which the present appeal has been filed before the ITAT is not appealable and under misundertaken believe, the present appeal has been filed.

3. The Id. DR has raised no objection if the Bench permits the assessee to withdraw the present appeal. Therefore, considering the request of the Id. AR, we permit the assessee to withdraw her appeal.

4. In the result, this appeal of the assessee is dismissed as withdrawn.

Order pronounced in the open court on 24th February, 2022.

Sd/-
(राठौड़ कमलेश जयंतभाई)
(RATHOD KAMLESH JAYANTBHAI)
लेखा सदस्य / Accountant Member

Sd/-
(संदीप गोसाईं)
(SANDEEP GOSAIN)
न्यायिक सदस्य / Judicial Member

जयपुर / Jaipur
दिनांक / Dated:- 24/02/2022

*Ranjan

आदेश की प्रतिलिपि अग्रेषित / Copy of the order forwarded to:

1. अपीलार्थी / The Appellant- M/s Ajay Agarwal, Jaipur.
2. प्रत्यर्थी / The Respondent- The CIT(IT), Delhi-1 at Jaipur.
3. आयकर आयुक्त / CIT
4. आयकर आयुक्त(अपील) / The CIT(A)
5. विभागीय प्रतिनिधि, आयकर अपीलीय अधिकरण, जयपुर / DR, ITAT, Jaipur
6. गार्ड फाईल / Guard File (ITA No. 43/JP/2021)

आदेशानुसार / By order,

सहायक पंजीकार / Asst. Registrar